

16
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 43/2017 with C.P. No. 39/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

Name of the Company: Umesh Maheshwari & Ors

V/s.

Ghanshyam Foods Pvt. Ltd.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. HARSHAVARDHAN TOPRE FOR SURANGE AND CO.	Adv.	PETITIONERS R.K. Tope	
2. HARMISH SHAH	Advocate	Resp. No. 1, 3 & 4 Harmish Shah	

ORDER

Learned Advocate Mr. Harshvardhan Topre i/b Surange & Co. present for Original petitioner. Learned Advocate Mr. Harmish Shah present for Respondents no. 1, 3 and 4.

Proof of service of notice of date of hearing on Respondents filed.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Respondents no. 1, 3 and 4.

None present for Respondent no. 2, 5 and 6 in spite of service.

Respondents no. 1, 3 and 4 shall file their reply within three weeks in IA 43/2017 after serving copy in advance to other sides.

List IA 43/2017 for hearing on 22.11.2017.

12/10/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of October, 2017.